## CENTRAL ELECTRICITY REGULATORY COMMISSION New Delhi

## **Petition No. 461/TT/2024**

Subject: Petition for truing up of Transmission Tariff for 2019-24 and

determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under "Augmentation of transformation capacity"

in Southern Region

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents: Tamil Nadu Generation and Distribution Corporation Limited and 13

others

Date of Hearing : 11.3.2025

**Coram**: Shri Ramesh Babu V., Member

Shri Harish Dudani, Member

Parties Present : Mr. Mohd Mohsin, PGCIL

Mr. Angaru Naresh Kumar, PGCIL

Mr. Arjun Malhotra, PGCIL

## **Record of Proceedings**

The representative for the Petitioner submitted that the present Petition had been filed for truing up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 period. The representatives of the Petitioner requested that the transmission tariff may be allowed as claimed in the Petition.

- 2. None were present on behalf of the Respondents despite notice.
- 3. After hearing the representatives of the Petitioner, the Commission directed as under:
  - a) The Petitioners was directed to file the following information, on an affidavit, within a week with a copy to the Respondents:
    - i. Confirm whether all the assets are currently in use or there has been any decapitalization.
    - ii. Form-13 for the 2019-24 tariff period and 2024-29 tariff period for the transmission assets.
    - iii. Initial Spares discharge statement.



- Revised Auditor's Certificate for the combined asset. iv.
- V. Reasons for variation in ACE claimed in the 2019-24 tariff period.
- Reconciliation of ACE claimed in the 2019-24 tariff period with liability vi. flow statement.
- 4. The Respondents to file their respective replies within a week with a copy to the Petitioner, who may file its rejoinder within a week thereafter.
- 5. The Petition will be listed for further hearing on 25.3.2025 at 2:30 p.m.

By order of the Commission

sd/-(T. D. Pant) Joint Chief (Law)

